

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH: 'F' NEW DELHI**

**BEFORE SHRI R. K. PANDA, ACCOUNTANT MEMBER  
AND  
MS SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No. 4764/DEL/2019 ( A.Y 2009-10)  
(THROUGH VIDEO CONFERENCING)**

Raja Ram Singhal C-119, Sector-19, Noida, Uttar Pradesh AALSPS9959B <b>(APPELLANT)</b>	Vs	Pr. CIT Room NO. 115, Ist Floor, Block-D, Civic Centre, New Delhi <b>(RESPONDENT)</b>
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<b>Appellant by</b>	<b>None</b>
<b>Respondent by</b>	<b>Sh. Sushma Singh, CIT DR</b>

<b>Date of Hearing</b>	<b>11.01.2021</b>
<b>Date of Pronouncement</b>	<b>11.01.2021</b>

**ORDER**

**PER SUCHITRA KAMBLE, JM**

This appeal is filed by the assessee against the order dated 28/3/2019 passed by CIT(A)-23, New Delhi for Assessment Year 2009-10.

2. Before us, the assessee has moved an application dated 11/1/2021 where in it is submitted that the assessee is interested to resolve the pending issue through Direct Tax “ Vivad se Vishwash Scheme” (VSV) Act, 2020, and has filed Declaration Form No. 1 & 2 but the authorities have not yet granted Certificate in Form No. 3.

3. In view of the aforesaid facts and after considering the submissions of the assessee, we dismiss the appeal of assessee as withdrawn subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider directions the appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed.

5. Order is pronounced in the open court in presence of Ld. DR the parties on 11<sup>th</sup> January, 2021.

**Order pronounced in the Open Court on this 11th Day of JANUARY , 2021.**

Sd/-

**(R. K. PANDA)**  
**ACCOUNTANT MEMBER**

Sd/-

**(SUCHITRA KAMBLE)**  
**JUDICIAL MEMBER**

Dated: 11/01/2021  
R. Naheed

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI